Central Administrative Tribunal Principal Bench, New Delhi. OA-3696/2011

New Delhi this the 22nd day of September, 2016. Hon'ble Sh. Raj Vir Sharma, Member (J) Hon'ble Sh. K.N.Shrivastava, Member (A)

1. Ms. Kusum Rani
PIS No. 107687
JIO-I/TECH.Mobile Unit
Control Room, North Block,
Intelligence Bureau,
R/o House No. 667,
Sector-V, R.K. Puram,
New Delhi.

ALSO AT:

I/4013, Ram Nagar Extension, Loni Road, Shahdara, Delhi-110032.

... Applicant

(By Advocate : None)

Versus

Union of India:

- through its Secretary
 Ministry of Home Affairs,
 Government of India,
 Central Secretariat,
 New Delhi.
- The Director,
 Intelligence Bureau
 Ministry of Home Affairs,
 Government of India,
 North Block, I.B. Headquarters,
 New Delhi.

.. Respondents

(By Advocate : Mr. Hanu Bhaskar)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

None for the applicant. On the last date, i.e., 20.09.2016 also, nobody appeared on her behalf. Therefore, the OA is dismissed in default and for non-prosecution.

(K.N. Shrivastava)
Member (A)

(Raj Vir Sharma)
Member (J)

/sarita/